	Annexure 1 Name of the corporate debtor: M/s SD Pharmacy Private Limited; Date of commencement of Liquidation: 31/01/2025; List of creditors as on: 05/03/2025														
Sl.	Name of	Details of	claim received	List of secured financial creditors Details of claim admitted							Amount	Amount of	Amount of	Amount	Remar
	creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Whether security interest relinquished ? (Yes/No)	Details of	Amount covered by guarantee	% share in total amount of claims admitted	of continge	any	claim rejected	of claim under verificat i on	ks, if any
1	Edelweiss Asset Reconstruction Company Limited	5/3/2025	423,097,072.00	423,097,072.00	Secured Financial Creditors	423,097,072.00	Yes	As below mentioned in Note 1, 2,3 & 4	423,097,072.00	97%	Nil	Nil	Nil	Nil	No
	TOTAL		423,097,072.00	423,097,072.00											

Note:

All that piece and parcel of land having an extent of;

- (1). 61.55 cents (24 Are 92 Sq. M) of land in Sy No. 67/6/3 and 67/6/4 along with all improvements thereon of Aryad South vilage, Ambalappuzha Taluk, Alappuzha District, Kerala state and bounded on North by Thottathodu, South by property owned by Dr. Thomas John and Kuttychira, on the East by Kayal and West by property owned by Achenkunju Joy, Parameswwaran and others.
- (2). 202.42 cents (81 Are 95 Sq. M) of land in Sy No. 67/7 along with all improvements thereon of Aryad South village, Ampalappuzha Taluk, Alappuzha District, Keral state and bounded on North by properties of Joseph and others, South by property of SD Pharmacy, East by properties of Joy, Surendran, Chembakakutty and Satheesan, West by properties of Kuttichira, Mathew and Church.
- (3). 202.42 cents (81 Are 95 Sq. M) of land in Sy No. 67/7 along with all improvements thereon of Aryad South village, Ampalappuzha Taluk, Alappuzha District, Keral state and bounded on North by property of SD Pharmacy, South by property of Kuttichira, East by properties of Joy, Surendran, Chembakakutty and Satheesan, and West by properties of Kuttichira, Kappil Velancherril, Naluthengumkal and
- (4). 29.27 cents (11 Are 84 Sq. M) of land in Sy No. 67/6/8 and 67/6/9 along with all improvements thereon of Aryad South village, Ampalappuzha Taluk, Alappuzha District, Keral state and bounded on North by property of Marymma George, South by Pandarachira, East by properties of Joseph Francis and others and West by property of Parameswaran.